

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:758

ANSWERED ON:12.11.2010

GRANTS TO NGOS FOR CANCER AND AIDS CONTROL

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is providing grants to the Non-Governmental and Voluntary Organisations engaged in control of cancer and AIDS;
- (b) if so, the details of the grants provided to these organisations during each of the last three years and the current year so far, State/UT-wise;
- (c) whether the Government has set up any monitoring mechanism to ensure the proper utilisation of grants provided to these organisations;
- (d) if so, the details thereof alongwith the number of discrepancies noticed during the said period; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes, the Government is providing grants to the Non-Governmental and Voluntary Organizations engaged in Control of Cancer and prevention and control of AIDS.

(b) The details of the Grants provided to these organizations by State AIDS Control Society (SACS) during each of the last three years and current year, State/UT wise given in Annexure.

(c)&(d) To ensure proper utilization of grants provided to the organizations following monitoring systems are in place under National AIDS Control Programme:

Selection of implementing organizations is done through a process of open advertisement in the newspaper, which is followed by field appraisal visit by officers of SACS.

Performance indicators are given as a part of the contract to ensure the assignment is measurable for a desired outcome.

Detailed guidelines on programme implementation and financial guidelines made part of the contract.

Capacity building on programme and financial management to ensure proper utilization of funds is done by SACS through State Training Resource Centres i.e. empanelled institutions to provide training in the States.

Concurrent monitoring of the progress of activities is done by Regional Programme Officers appointed by SACS / Technical Support Unit.

Mid-term evaluations are done by SACS for mid-course corrections

Financial monitoring by CA firms on periodic intervals

Annual evaluation of programme implementation and financial adherence by an external team is done.

Organisations which indulge in fraud and financial embezzlement are subjected to strict action with legal advice. SACS does not consider these organizations for any future programmes.

(e) As there appeared to be some evidence of corruption at SACS level of Chhattisgarh and Karnataka, the matter was referred to the CBI. In so far as Chhattisgarh is concerned, evidence could not be substantiated. In case of Karnataka, the enquiry is on.